

FORM A**PUBLIC ANNOUNCEMENT**

**[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF INDUSTRIAL
YARNS & THREADS (INDIA) PRIVATE LIMITED**

1.	NAME OF THE CORPORATE PERSON	INDUSTRIAL YARNS & THREADS (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28-12-2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	MINISTRY OF CORPORATE AFFAIRS, REGISTRAR OF COMPANIES (ROC) - KANPUR
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17291UP2011PTC048127
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D-3/A, PANKI INDUSTRIAL ESTATE KANPUR UP 208022
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11-March-2022
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANIL KUMAR ADDRESS:U-21, GROUND FLOOR, SANGAM, PLACE CIVIL LINES, PRAYAGRAJ-UTTAR PRADESH-211001 E-MAIL ID REGISTERED WITH BOARD: purswanianil@gmail.com E-MAIL ID FOR CORRESPONDENCE WITH LIQUIDATOR: vl.iytpl@gmail.com TELEPHONE NO.: +91 9415306147 REGISTRATION NO: IBBI/IPA-002/IP-N00376/2017-18/11119
8.	LAST DATE FOR SUBMISSION OF CLAIMS	10/04/2022

Notice is hereby given that the Industrial Yarns & Threads (India) Private Limited has commenced voluntary liquidation on 11/03/2022.

The stakeholders of Industrial Yarns & Threads (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 10th April 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

In order to get a copy of the relevant forms, you may download the respective forms from the website www.ibbi.gov.in.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15-March-2022

Place: Prayagraj

Anil Kumar

Anil Kumar

Voluntary Liquidator



Industrial Yarns & Threads
(India) Private Limited

Reg. No.- IBBI/IPA-002/IP-N00376/2017-18/11119